## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 9/ HD/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

**COMPANY LAW TRIBUNAL ON 10.11.2017** 

NAME OF THE COMPANY:

ViJay Construction (India) Ital.

SECTION OF THE COMPANIES ACT/I & B CODE:

SI. NO.

Name

Designation

Advocate

Representation

**Signature** 

ANIL KUMAR

PCS

## C.P. No. 9(ND)/2015

Parties are represented by their proxy counsels. As the original counsels are out of station. So, he could not be available, due to late running of the Train. Therefore, the case is now adjourned for hearing on 28th November, 2017.

The matter be listed on 28th November, 2017.

Date: 10/11/2017

Typed by

Jyoti (Stenographer) H.P. Chaturvedi, Member(Judicial)